

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 112/59/ND/2019

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2020.**

**NAME OF THE COMPANY: M/s. IND Finance & Securities Trust Pvt. Ltd.
V/s. M/s. Eicher Motors Ltd. & Others.**

UNDER SECTION 59 OF THE COMPANIES ACT, 2013.

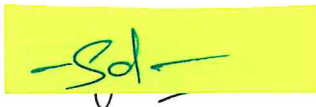
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present:

Mr. S. M. Sundaram, Advocate for the Petitioner
Mr. Anoop Dawar (R-1), Mr. Arpan Behl, Mr. J.D.
Baruah, Mr. Archit Kumar, Mr. Saurabh S. Sinha, Mr.
Neelkant, Advocates for the Respondent

ORDER

Renotify this case for further consideration on ~~17th~~ 21st March, 2020.



**(L.N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**